

# SIKKIM



## GOVERNMENT

## GAZETTE

**EXTRAORDINARY  
PUBLISHED BY AUTHORITY**

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**Gangtok**

**Saturday 05<sup>th</sup> July, 2025**

**No. 265**

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**HIGH COURT OF SIKKIM  
GANGTOK**

**No.: 17/ESTT./HCS**

**Date : 01.07.2025**

### **NOTIFICATION**

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create two(02) regular posts of **Office Superintendent (Protocol) (Level-14)(Group 'C')** & **Office Superintendent(General Management) (Level-14)(Group 'C')** in the Establishment of High Court of Sikkim, with immediate effect.

**By Order,**

***Prajwal Khatiwada***  
**Registrar General**